

DIVISION BENCH
COURT - I

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/3(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SHREE PRAKASH PANDEY
UNDER SECTION	SECTION 95(1)

Appearances (via video conference/physically)

Ms. Jayati Chowdhury, Adv.] For Personal Guarantor
Ms. Rashmi Singhee, Adv.
Ms. Sanjana Shaw, Adv.
Ms. Priya Malakar, Adv.

ORDER

1. Ld. Counsel for Personal Guarantor present.
2. Personal Guarantor to file his objection to the Report of RP, if any, with the Registry within Ten days of this order.
3. List this matter for consideration on **08.08.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**